

1-12-03Hon. Mr. D.R. Tiwari A.M.

It appears the counsel ^{is} ~~has~~ not aware about listing of the case before court. Case is adjourned. List on 13-1-04.

~~Defence~~
A.M.

Register 13.1.04.

S.B not available.

Adj to 22-3-04.

Register

22-03-04Hon' Mr. A.K. Bhattachagar, J.M.

None for the applicant even in the revised call. Sri A. Sthalekar, counsel for the respondents is present.

The O.A. is dismissed in default for non-prosecution.

for
J.M.

(Neeb)